

**GOVERNMENT OF INDIA  
SMALL SCALE INDUSTRIES AND RURAL AND AGRO INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:3605  
ANSWERED ON:21.03.2001  
LOAN UNDER PMRY TO UNEMPLOYED  
RAMDAS RUPALA GAVIT;RAVINDRA KUMAR PANDEY

**Will the Minister of SMALL SCALE INDUSTRIES AND RURAL AND AGRO INDUSTRIES be pleased to state:**

- (a) the total amount made available to the State Government in the country particularly under the Pradhan Mandtri Rojgar Yojana during the last three years;
- (b) the number of unemployed in each State who have been granted loan under Pradhan Mantri Rojgar Yojana;
- (c) if so, the details thereof;
- (d) the criteria adopted for granting loan to unemployed under the Pradhan Mantri Rojgar Yojana;
- (e) whether the Government have set up any monitoring cell for having a control on the funds and the proper implementation of the said scheme;
- (f) if so, the details thereof; (g) whether the educated unemployed youths are not getting the benefit of this scheme; and (h) if so, the reasons therefor alongwith the reaction in this regard?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SMALL SCALE INDUSTRIES AND AGRICULTURE AND RURAL INDUSTRIES (SMT. VASUNDHARA RAJE)

(a): Under the Prime Minister's Rozgar Yojana (Pradhan Mantri Rozgar Yojana), the Central Government releases funds for subsidy as well as for training, entrepreneurial development, contingency, etc. The funds for subsidy are, however, authorised to the Reserve Bank of India for passing on to the individual beneficiaries through the implementing banks and are not released directly to the States/UTs. The funds for training, entrepreneurial development, contingency, etc. are released directly to the States/UTs. The Central Government released an amount of Rs. 4744.93 lakhs during the last three years i.e. 1997-98; 1998-99 and 1999-2000 to the States/UTs for training, entrepreneurial development, contingency, etc. under the Prime Minister's Rozgar Yojana as per details given in Annexure-I.

(b) & (c): Details of loans sanctioned to the educated unemployed persons, State/UT wise, for the last three years i.e. 1997-98; 1998-99 and 1999-2000 under the Prime Minister's Rozgar Yojana as reported by the Reserve Bank of India are at Annexure-II.

(d): The criteria laid down for granting loans to educated unemployed youth under the Prime Minister's Rozgar Yojana is at Annexure-III.

(e) & (f): Utilisation of funds released to the States/UTs is regulated on the basis of the utilization certificates received from them. After re-conciliation of the releases and expenditure incurred by States/UTs, the surplus/deficit amount is adjusted in the subsequent releases. The release/utilization of the subsidy funds as released to the Reserve Bank of India by the Central Government and in turn, to the implementing banks by the Reserve Bank of India, is monitored/regulated by the Reserve Bank of India.

(g) & (h): As per the reports received from the Reserve Bank of India, 15.64 lakh educated unemployed persons were sanctioned loans between 1993-94 to 1999-2000 under the Prime Minister's Rozgar Yojana.

**ANNEXURE-I**

Statement referred to in reply to part (a) of the Lok Sabha unstarred question No. 3605 to be answered on 21.03.2001.

State/UT-wise funds released for training and contingency etc. by the Central Govt. under the Prime Minister's Rozgar Yojana during the last three years i.e. 97-98, 98-99 & 1999-2000

(Rs. in thousands)

Sl.No. State/UTs FUNDS RELEASED DURING

1997-98 1998-99 1999-2000 Total

1	Andhra Pradesh	18247.5	16050.5	15297.95	49595.95
2	Assam	5717	13872.27	5387.6	24976.87
3	Arunachal Pradesh	342.65	478.85	303	1124.5
4	Bihar	3395	1726	1374.25	6495.25
5	Delhi	0	126	0	126
6	Goa	180	175.77	199.55	555.32
7	Gujarat	1957.5	6750.75	1434.5	10142.75
8	Haryana	4204.25	3059.05	0	7263.3
9	Himachal Pradesh	484	653	1030.3	2167.3
10	Jammu & Kashmir	186.5	71.65	763.55	1021.7
11	Karnataka	11985.25	10239.62	13860.25	36085.12
12	Kerala	3125.25	11059.6	10247.35	24432.2
13	Madhya Pradesh	17199.09	13255.38	14233.95	44688.42
14	Maharashtra	6934.75	12105.85	27268.6	46309.2
15	Manipur	536.75	598.7	101.75	1237.2
16	Meghalaya	420.75	320.5	461.12	1202.37
17	Mizoram	312.42	254.7	261.1	828.22
18	Nagaland	282	407.05	146.9	835.95
19	Orissa	6850.4	6211.35	6772.05	19833.8
20	Punjab	8613.1	6237.75	5869.25	20720.1
21	Rajasthan	8196.5	9644.5	9413.8	27254.8
22	Tamil Nadu	11806.5	6597.75	9428.9	27833.15
23	Tripura	680.25	210.75	578.6	1469.6
24	Uttar Pradesh	36894.91	36788.85	33040.7	106724.46
25	West Bengal	8095.75	727.5	436	9259.25
26	Andaman & Nicobar	83.25	226.5	113.7	423.45
27	Chandigarh	91	179.5	83.4	353.9
28	Daman & Diu	190.5	31	21.25	242.75
29	Dadra & Nagar Haveli	48.75	22.5	37.6	108.85
30	Lakshadweep	37.25	24	24.25	85.5
31	Pondicherry	266.47	355.3	203.55	825.32
32	Sikkim	57.5	107.5	105.2	270.2
Total		157422.79	158569.99	158499.97	474492.75

ANNEXURE -II

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) & (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 3605 TO BE ANSWERED ON 21.03.2001.

STATE-WISE EDUCATED UNEMPLOYED PERSONS SANCTIONED LOANS UNDER THE PRIME MINISTER'S ROZGAR YOJANA FOR THE LAST THREE YEARS i.e. 1997-98, 1998-99 and 1999-2000.

(As reported by Reserve Bank of India)

	1997-98	1998-99	1999-2000	Total
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Sl.No	States/UT	Sanctioned by banks.	Sanctioned by banks.	Sanctioned by banks.	Sanctioned by banks.
		(Nos.)	(Nos.)	(Nos.)	(Nos.)

NORTHERN REGION

1	Haryana	6202	7888	7123	21213
2	Himachal Pra	2341	2340	2144	6825
3	Jammu & Kashmir	2882	1473	1157	5512
4	Punjab	9354	9733	9547	28634
5	Rajasthan	12779	14005	14867	41651
6	Chandigarh	168	105	69	342
7	Delhi	996	691	899	2586

NORTH EASTERN REGION

8 Assam 9355 10267 7826 27448  
9 Manipur 832 828 881 2541  
10 Meghalaya 456 368 524 1348  
11 Nagaland 403 165 66 634  
12 Tripura 549 974 1029 2552  
13 Arunachal Prad 269 205 410 884  
14 Mizoram 286 163 220 669  
15 Sikkim 87 87 58 232

EASTERN REGION

16 Bihar 14071 10852 10254 35177  
17 Orissa 7962 8684 7965 24611  
18 West Bengal 5103 3780 3314 12197  
19 A & Nicobar 70 94 125 289

CENTRAL REGION

20 Madhya Pradesh 30910 31169 29209 91288  
21 Uttar Pradesh 37798 44682 43769 126249

WESTERN REGION

22 Gujarat 8223 11437 10654 30314  
23 Maharashtra 38845 37106 34207 110158  
24 Daman & Diu 23 25 17 65  
25 Goa 313 369 481 1163  
26 D & N Haveli 75 37 36 148

SOUTHERN REGION

27 Andhra Pradesh 26309 24218 20721 71248  
28 Karnataka 17283 17351 16652 51286  
29 Kerala 13829 16031 16325 46185  
30 Tamilnadu 15383 15723 13426 44532  
31 Lashadweep 47 33 31 111  
32 Pondicherry 420 453 402 1275

ALL INDIA 263623 271336 254408 789367

ANNEXURE - III

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 3605 TO BE ANSWERED ON 21.03.2001.

CRITERIA LAID DOWN FOR GRANTING LOANS UNDER THE PRIME MINISTER'S ROZGAR YOJANA

1. Age

- i) 18 to 35 years for all educated unemployed.
- ii) 18 to 40 for all educated unemployed in North-East States.
- iii) 18 to 45 years for Scheduled Castes/Scheduled Tribes, Ex-servicemen, Physically Disabled and Women.

2. Educational Qualification:

VIII pass. Preference will be given to those who have been trained for any trade in Government recognised/approved institutions for duration of at least six months.

3. Family Income:

Neither the income of the beneficiary along with the spouse nor the income of parents of the beneficiaries shall exceed Rs.40,000/- per annum.

4. Residence

Permanent resident of the area for atleast 3 years.

5. Defaulter:

Should not be a defaulter to any nationalised bank/financial institution/cooperative bank. Further, a person already assisted under other subsidy, linked Government schemes would not be eligible under this scheme.